

Further, “No Objection Certificates” (NOCs) of various food products (more particularly the Energy Drinks) manufactured by different companies including the MNCs have been withdrawn and orders issued for recall of the products.

**Rise in prices of pulses and edible oils**

576. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether prices of pulses and edible oils have increased sharply during the last three months;

(b) if so, the details thereof since April, 2015 and the reasons for the same; and

(c) the reasons for failure of Government to check rise in prices of pulses and edible oils in the country?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) to (c) During the last three months (April 2015-June 2015), there was an increase in the average retail prices of all major varieties of pulses and amongst edible oils a marginal increase in groundnut oil and mustard oil as per details given in the Statement (*See* below).

The upward trend in prices of pulses is due to decline in domestic production due to adverse weather conditions. Government has already taken a decision to import pulses to augment availability and stabilize prices.

*Statement*

*All India monthly average retail prices of pulses and edible oils.*

Unit: (₹/kg)				
Commodity	April-2015	May-2015	June-2015	Variation in Rupees (April-June, 2015)
1	2	3	4	5
Gram Dal	51	57	59	8
Tur/Arhar Dal	85	92	95	10
Urad Dal	83	91	97	14
Moong Dal	100	102	101	1

1	2	3	4	5
Masoor Dal	74	78	81	7
Groundnut Oil	120	121	121	1
Mustard Oil (Pkd.)	100	100	102	2
Vanaspati (Pkd.)	76	76	75	(-)1
Soya Oil (Pkd.)	85	84	83	(-)2
Sunflower Oil (Pkd.)	94	94	93	(-)1
Palm Oil (Pkd.)	67	67	67	0

Source: State Civil Supplies Departments.

### PDS rice scam in Chhattisgarh

577. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether a ₹ 36,000 crore PDS rice scam has been reported in Chhattisgarh, if so, the details thereof;

(b) whether Government would initiate inquiry by an SIT in the alleged scam, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Economic Offences Investigation and Anti Corruption Bureau Raipur, Chhattisgarh conducted raids on 12/02/2015 in the different district offices and residence of the officers of Chhattisgarh State Civil Supplies Corporation and Chhattisgarh State Warehousing Corporation including its headquarter at Raipur and have registered a case against the officers of the corporation. The matter pertains to State Government and is currently *sub judice*.

(b) No, Sir.

(c) Economic Offences Investigation and Anti Corruption Bureau Raipur, Chhattisgarh has already taken necessary action.